

(PHYSICAL HEARING)

CC No. 358/2019

CBI Vs. Shambhu Prasad Singh & Ors.

RC No. AC-I/2014/A0008/CBI/AC-I/New Delhi

**u/S. 120B r/w 420/471 r/w 467 IPC & u/S. 13(2) r/w 13(1)(d) of
PC Act, 1989**

07.10.2020

Present : Sh. V. K. Pathak, Ld. PP for CBI along with HIO Sh.
Ravish Jha and Sh. Avnish Kumar, Pairvi Officer for
CBI.

None for (A-1) and (A-4).

Sh. Ravi Ranjan, Ld. Counsel for (A-2) and (A-5).

None for (A-3).

None for (A-6).

Sh. Sunil Saha, Ld. Counsel for (A-7).

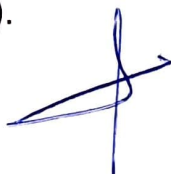
Sh. Gaurav Pathak along with Sh. Virag Gupta and Sh.
Surya Joshi, Ld. Counsel(s) for (A-8).

Accused Vinod Gupta (A-7) and Manish Rai Mathur
(A-8) are present on bail.

Accused Shambhu Prasad Singh (A-1), Shyam Sunder
Bhattar (A-2) and Rudra Narayan Shukla (A-6) are
absent.

None for M/s. Sai Baba Builders and Consultants Pvt.
Ltd. (A-3).

The matter was proceeding at the stage of arguments
on the point of charge(s).



It is stated by the Reader of this Court that exemption application(s) have been received on Court E-mail on behalf of accused Shambhu Prasad Singh (A-1), who is also representing M/s. Dynamic Shells India Pvt. Ltd. (A-4), Shyam Sunder Bhattar (A-2), who is also representing M/s. Rockside Impex Pvt. Ltd. (A-5), M/s. Sai Baba Builders and Consultants Pvt. Ltd. (A-3) and of Rudra Narayan Shukla (A-6). Heard. In view of reasons stated and in the interest of justice, they are allowed to be exempted from personal appearance for today only. However, all the above accused persons are directed to positively file hard copies of their said exemption application(s) with the Ahlmad of this Court on the NDOH.

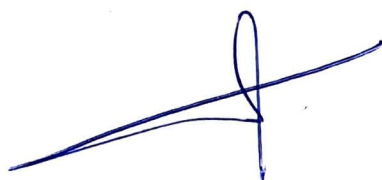
Ld. Counsel(s) for (A-1), (A-2), (A-4), (A-5) and (A-6) have already addressed arguments on the point of charge(s).

Today Ld. Counsel(s) for (A-7) & (A-8) have addressed arguments on the point of charge(s).

Ld. Counsel for (A-7) has also addressed arguments on discharge application of (A-7) dated 23.05.2018.

It is informed by the Reader of this Court that Ms. Sonal Sarda, Ld. Defence Counsel for (A-3) has moved an application on official E-mail of this Court requesting for addressing arguments on the point of charge(s) on behalf of (A-3) through video conferencing. I have gone through the same. Since the record in this case is very voluminous and there are number of accused persons, therefore, it will not be expedient in the interest of justice to hear the arguments of Ld. Counsel for (A-3) through video conferencing. Therefore, the application is dismissed.

Put up for arguments on the point of charge(s) on behalf




of accused (A-3) on **17.10.2020** through physical hearing.

The accused persons along with their counsel(s) shall appear in Court No. 602, Rouse Avenue District Court, New Delhi on the above said date and time.

Reader is directed to ensure that all necessary steps have been taken for smooth functioning of the court work on the NDOH.

HIO be summoned for the next date of hearing.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADDC by the Reader for uploading on the official website.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/07.10.2020

(PHYSICAL HEARING)

**CBI Vs. Sonam & Ors.
RC No. AC1 2018 A 0009
CC No. 328/2019**

07.10.2020

Present : Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI.

Sh. Sachin Mavi, Ld. Counsel for accused / suspect Dipu Kumar.

None for other accused persons / suspects.

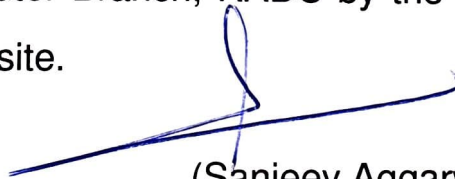
The matter was proceeding at the stage of further proceedings / consideration.

Ld. PP for CBI submits that the charge sheet in the present case is not complete, as substantial further investigations are going on in this case and in fact polygraph test of one of the suspect / accused is fixed for today itself.

In these circumstances, put up for further proceedings on **12.11.2020**.

IO/HIO be summoned for the next date of hearing.

The E-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADDC by the Reader for uploading on the official website.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/07.10.2020